



List of Latest updates on SCC OnLine® Web Edition.

January 28

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- [**Allahabad High Court**](#)
- [**Andhra Pradesh High Court**](#)
- [**Bombay High Court**](#)
- [**Calcutta High Court**](#)
- [**Delhi High Court**](#)
- [**Court of District Judge**](#)
- [**Gujarat High Court**](#)
- [**Jharkhand High Court**](#)
- [**Jammu and Kashmir High Court**](#)
- [**Karnataka High Court**](#)
- [**Kerala High Court**](#)
- [**Madras High Court**](#)
- [**Manipur High Court**](#)
- [**Madhya Pradesh High Court**](#)
- [**Patna High Court**](#)
- [**Punjab and Haryana High Court**](#)
- [**Rajasthan High Court**](#)
- [**Telangana High Court**](#)
- [**Tripura High Court**](#)

- **Uttaranchal High Court**

Tribunals

- **Customs Excise and Service Tax Appellate Tribunal**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **Securities Appellate Tribunal**

Statutory

- **Central Rules**
- **Central Notifications**
- **State Rules**

Supreme Court [9]

Abhijit Pandey v. State of M.P., (**Prashant Kumar Mishra** and N.V. Anjaria, JJ.), [2026 SCC OnLine SC 107](#)

Gloster Ltd. v. Gloster Cables Ltd., (J.B. Pardiwala and **K.V. Viswanathan**, JJ.), [2026 SCC OnLine SC 105](#)

Hemalatha (D) v. Tukaram (D), (Rajesh Bindal and **Manmohan**, JJ.), [2026 SCC OnLine SC 106](#)

Mostari Banu v. Election Commission of India, (Surya Kant, C.J. and Dipankar Datta and Joymalya Bagchi, JJ.), [2026 SCC OnLine SC 104](#)

Nawal Kishore Meena v. State of Rajasthan, (J.B. Pardiwala and Satish Chandra Sharma, JJ.), [2026 SCC OnLine SC 103](#)

Sk. Arif v. Commr. of Customs, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 3064](#)

State of Odisha v. Mesco Steel Ltd., (Dinesh Maheshwari and Sudhanshu Dhulia, JJ.), [2022 SCC OnLine SC 2536](#)

Union of India v. Ashoka Estate (P) Ltd., (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3063](#)

Yogamaya M.G. v. Union of India, (Surya Kant, C.J. and Joymalya Bagchi, J.), [2026 SCC OnLine SC 102](#)

Allahabad High Court [14]

Anjana Rana v. Navin Singh, (**Dr Yogendra Kumar Srivastava**, J.), [2026 SCC OnLine All 58](#)

Islam v. State of U.P., (**Salil Kumar Rai** and Vinai Kumar Dwivedi, JJ.), [2026 SCC OnLine All 53](#)

Kashmiri v. U.P. SRTC, (**Sandeep Jain**, J.), [2026 SCC OnLine All 56](#)

Kuldeep Kumar v. State of U.P., (**Piyush Agrawal**, J.), [2026 SCC OnLine All 59](#)

Laxman Prasad Mishra v. National Insurance Co. Ltd., (**Sandeep Jain**, J.), [2026 SCC OnLine All 55](#)

Manjoo Devi v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 50](#)

Nagory Foster (P) Ltd. v. Union of India, (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 52](#)

Neelam v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 51](#)

Netram v. State of U.P., (**Nalin Kumar Srivastava**, J.), [2026 SCC OnLine All 54](#)

Ramesh Chandra Singh v. State of U.P., (**Indrajeet Shukla**, J.), [2026 SCC OnLine All 60](#)

Shiv Darshan v. Collector, (**Irshad Ali**, J.), [2026 SCC OnLine All 62](#)

Tandon & Co. v. Debt. Recovery Tribunal, (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 57](#)

Veena Singh v. Union of India, (**Mahesh Chandra Tripathi** and Kunal Ravi Singh, JJ.), [2026 SCC OnLine All 61](#)

Vijay Kumar v. Prabhandak Aryakanya Madhymick Pathshala, (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 63](#)

Andhra Pradesh High Court [8]

A. Srirangam Dora v. State of A.P., (Cheekati Manavendranath Roy and **Tuhin Kumar Gedela**, JJ.), [2026 SCC OnLine AP 192](#)

Alla Yagnika v. Alla Vinya Kumar, (**V. Gopala Krishna Rao**, J.), [2026 SCC OnLine AP 190](#)

K Dileep Kumar v. Mother of Victim, (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 186

Kollipara Naga Rajesh v. State of A.P., (B. Krishna Mohan, J.), 2026 SCC OnLine AP 191

Munchester v. State of A.P., (R. Raghunandan Rao and T.C.D. Sekhar, JJ.), 2026 SCC OnLine AP 193

Pindiboyina Karthik v. State of A.P., (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 188

Sandeep Rama Sankar Upadhyaya Sandeep Beraram v. State of A.P., (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 187

Tanala Satyanarayana v. Tanala Rama Rao, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 189

Bombay High Court [6]

Aditya Birla Housing Finance Ltd. v. Axis Bank Ltd., (Sandeep V. Marne, J.), 2026 SCC OnLine Bom 229

Ashok Janrao v. State of Maharashtra, (Shree Chandrashekhar, C.J. and Gautam A. Ankhad, J.), 2026 SCC OnLine Bom 232

Avinash Anant Jadhav v. State of Maharashtra, (Shree Chandrashekhar, C.J. and Gautam A. Ankhad, J.), 2026 SCC OnLine Bom 234

K & M Sheltors (P) Ltd. v. Municipal Corp. of Greater Mumbai, (Shree Chandrashekhar, C.J. and Gautam A. Ankhad, J.), 2026 SCC OnLine Bom 231

Sameer Shirish Gandhi v. State Election Commission, (Shree Chandrashekhar, C.J. and Gautam A. Ankhad, J.), 2026 SCC OnLine Bom 233

Yusuf Khan v. State of Maharashtra, (A.S. Gadkari and Shyam C. Chandak, JJ.), 2026 SCC OnLine Bom 230

Calcutta High Court [22]

Abdul Chiddik Mistry v. State of W.B., (Suvra Ghosh, J.), 2026 SCC OnLine Cal 462

Bijoy Kumar Bhunia v. State of W.B., (Smita Das De, J.), 2026 SCC OnLine Cal 464

Board of Major Port Authority v. Marinecraft Engineers (P) Ltd., (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2026 SCC OnLine Cal 446

Cholamandalam MS General Insurance Co. Ltd. v. Pinki Garai, (Biswaroop Chowdhury, J.), 2026 SCC OnLine Cal 452

Foodimentary India Ltd. v. Raghunath Exports (P) Ltd., (Aniruddha Roy, J.), 2026 SCC OnLine Cal 455

Hena Naskar v. Sanjib Safui, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 454

Indian Railway Thikadar Mazdoor Congress v. Union of India, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 463

Jaydeep Maji v. State of W.B., (Suvra Ghosh, J.), 2026 SCC OnLine Cal 460

Kalpataru Agroforest Enterprises (P) Ltd. v. SBI, (Aniruddha Roy, J.), 2026 SCC OnLine Cal 456

Kanak Barick v. Janmanjaya Pandey, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 453
L & T Finance Ltd. v. Nitesh Kumar Dua, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 449
L & T Finance Ltd. v. Sai Tex Tools, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 447
L & T Finance Ltd. v. Salasar Enterprises, (Gaurang Kanth, J.), 2026 SCC OnLine Cal 448
MECON Ltd. v. Union of India, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 467
Mohd. Siraj Ali v. State of W.B., (Reetobroto Kumar Mitra, J.), 2026 SCC OnLine Cal 466
Mohd. Wasim v. Kolkata Municipal Corp., (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 459
Panchkoti Commercial (P) Ltd. v. Srei Equipment Finance Ltd., (Shampa Sarkar, J.), 2026 SCC OnLine Cal 450
Sannistha Banerjee v. Union of India, (Reetobroto Kumar Mitra, J.), 2026 SCC OnLine Cal 461
Satarupa Ghosh v. Baidyabati Municipality, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 465
SRG Earth Resources (P) Ltd. v. Basu's Industrial Oil & Chemical, (Arindam Mukherjee, J.), 2026 SCC OnLine Cal 457
Sudam Bhowmik v. State of W.B., (Chaitali Chatterjee Das, J.), 2026 SCC OnLine Cal 451
Sumon Ghosh v. Union of India, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 458

Delhi High Court [11]

Adil v. State (NCT of Delhi), (Girish Kathpalia, J.), 2026 SCC OnLine Del 219
Alauddin v. State, (Chandrasekharan Sudha, J.), 2026 SCC OnLine Del 221
Kajal v. State (NCT of Delhi), (Chandrasekharan Sudha, J.), 2026 SCC OnLine Del 220
Kawaljit Kaur v. State (NCT of Delhi), (Girish Kathpalia, J.), 2026 SCC OnLine Del 228
Maruti Traders v. Itron India (P) Ltd., (V. Kameswar Rao and Vinod Kumar, JJ.), 2026 SCC OnLine Del 224
OP Singh v. Registrar, Delhi Skill & Entrepreneurship University, (Prateek Jalan, J.), 2025 SCC OnLine Del 10586
Pratap Chandra v. Manish Sisodia, (Jasmeet Singh, J.), 2026 SCC OnLine Del 222
SFDC Ireland Ltd. v. CIT, (Dinesh Mehta and Vinod Kumar, JJ.), 2026 SCC OnLine Del 226
Somnath Bharti v. Satish Upadhyay, (Jasmeet Singh, J.), 2026 SCC OnLine Del 223
Sunil Kumar Tiwari v. State (NCT of Delhi), (Anil Kshetarpal and Amit Mahajan, JJ.), 2026 SCC OnLine Del 227
Union of India v. Vidya Sagar, (Amit Bansal, J.), 2026 SCC OnLine Del 225

Court of District Judge [3]

National Investigating Agency v. Aasiya Andrabi, (Chander Jit Singh, J.), 2026 SCC OnLine Dis Crt (Del) 5
State v. Naresh Chaudhary, (Preeti, J.), 2026 SCC OnLine Dis Crt (Del) 1
State v. Naresh Chaudhary, (Preeti, J.), 2026 SCC OnLine Dis Crt (Del) 6

Gujarat High Court [4]

Bhupendrakumar Naginbhai Mayavanshi v. State of Gujarat, (Ilesh J. Vora and **R.T. Vachhani**, JJ.), 2026 SCC OnLine Guj 70

Karan Daljit Gambhir v. State of Gujarat, (**Divyesh A. Joshi**, J.), 2026 SCC OnLine Guj 71

Parulben v. State of Gujarat, (Ilesh J. Vora and **R.T. Vachhani**, JJ.), 2026 SCC OnLine Guj 69

Ramanbhai Shankarbhai Patel v. Mahendrasinh Tarasinh Sardar (Dhariwal), (**Maulik J. Shelat**, J.), 2025 SCC OnLine Guj 5802

Jharkhand High Court [6]

Chandramuni Urain v. State, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), 2026 SCC OnLine Jhar 70

Himadri Banerji v. CIT, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 72

Joydeep Chakraborty v. Payal Banerjee, (**Sujit Narayan Prasad** and **Arun Kumar Rai**, JJ.), 2026 SCC OnLine Jhar 68

Pramoda Kumar Behera v. State of Jharkhand, (**Gautam Kumar Choudhary**, J.), 2026 SCC OnLine Jhar 67

Ram Subhag Singh v. State of Jharkhand, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 71

Saroj Kedia v. State of Jharkhand, (M.S. Sonak, C.J. and Rajesh Shankar, J.), 2026 SCC OnLine Jhar 69

Jammu and Kashmir High Court [18]

Amar Stone Crusher v. R. Gopinath, (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 22

Anamta Akhter v. State (UT of J&K), (**Rajesh Sekhri**, J.), 2026 SCC OnLine J&K 33

Arfaan Nadeem v. State (UT of J&K), (**Rajesh Sekhri**, J.), 2026 SCC OnLine J&K 26

Deepmala Kotwal v. State (UT of J&K), (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 37

Girdhari Lal v. Power Grid Corpn. of India Ltd., (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 38

Inhabitants of Green v. State (UT of J&K), (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 32

Ishant Sharma v. State (UT of J&K), (**Rahul Bharti**, J.), 2026 SCC OnLine J&K 31

Mehraj Uddin Najar v. State (UT of J&K), (**Shahzad Azeem**, J.), 2026 SCC OnLine J&K 25

Mohd. Hussain v. Union of India, (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 21

Muneer Ahmad Mir v. State (UT of J&K), (**Shahzad Azeem**, J.), 2026 SCC OnLine J&K 27

Rahat Tandaal v. State (UT of J&K), (**Rajesh Sekhri**, J.), 2026 SCC OnLine J&K 34

Romesh Kumar Sharma v. Union of India, (**Rajesh Sekhri**, J.), 2026 SCC OnLine J&K 36

Sakshi Khajuria v. Narinder Parsad Sharma, (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 24

Shaista Bashir v. State (UT of J&K), (**Shahzad Azeem**, J.), 2026 SCC OnLine J&K 29

Shazreen Sher v. State (UT of J&K), (**Rajesh Sekhri**, J.), 2026 SCC OnLine J&K 35

Shrist Pal Sharma v. State (UT of J&K), (**Rahul Bharti**, J.), 2026 SCC OnLine J&K 30

Sunil Singh v. State (UT of J&K), (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 28

Union of India v. Vipan Sawhney, (**Sanjay Parihar**, J.), 2026 SCC OnLine J&K 23

Karnataka High Court [64]

A.M. Mayanna v. Mayiga, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 260
A.R. Thammanna Gowda v. A.S. Krishne Gowda, (G. Basavaraja, J.), 2026 SCC OnLine Kar 244
A.T. Sridhara v. A.S. Krishne Gowda, (G. Basavaraja, J.), 2026 SCC OnLine Kar 245
Anand Kotreshwar Sithale v. Enforcement Directorate, (G. Basavaraja, J.), 2026 SCC OnLine Kar 225
B.M. Ramu v. M.B. Ramesh, (G. Basavaraja, J.), 2026 SCC OnLine Kar 220
B.R. Yuvaraj v. R. Venkat Deepak, (G. Basavaraja, J.), 2026 SCC OnLine Kar 249
Basavarajappa S. v. Maheshwarappa, (G. Basavaraja, J.), 2026 SCC OnLine Kar 238
Bobba Ramesh v. Sharfunnisa, (D.K. Singh and S. Rachaiah, JJ.), 2026 SCC OnLine Kar 254
C.J. Lingegowda v. G.P. Halegowda, (G. Basavaraja, J.), 2026 SCC OnLine Kar 252
Commr. v. S.L. Jyothirlinga, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 278
Ganesh Kumar Veluswamy v. Assessment Unit, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 277
Gangaparameshwari Meenugaarara Sahakara Sangha Ltd. v. State of Karnataka, (B.M. Shyam Prasad, J.), 2026 SCC OnLine Kar 257
Gayajuddin v. K.L. Rayappa Gowda, (G. Basavaraja, J.), 2026 SCC OnLine Kar 231
Indira P. Rai v. Deena Naik, (G. Basavaraja, J.), 2026 SCC OnLine Kar 251
Informart (India) (P) Ltd. v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 275
Informart (India) (P) Ltd. v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 276
Ishwar S. Kadakol v. H.V. Kalapana, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 271
J.R. Manju v. Veerabhadrappa, (G. Basavaraja, J.), 2026 SCC OnLine Kar 221
Jamuna v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 272
K.A. Krishnamurthy v. Nooruddin P., (G. Basavaraja, J.), 2026 SCC OnLine Kar 235
Karnataka State Small Scale Industries Development Corpn. Ltd. v. Jayanth Bhatia, (G. Basavaraja, J.), 2026 SCC OnLine Kar 232
L. Nagaraj v. A. Madesh, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 282
Lakshmidevi v. Geetha S., (G. Basavaraja, J.), 2026 SCC OnLine Kar 241
Lohithaksha v. Ranjith Kanchan, (G. Basavaraja, J.), 2026 SCC OnLine Kar 250
Mahadevamma v. Bharath B.N., (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 280
Manjunath v. LAO, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 263
Marinanjappa v. State of Karnataka, (D.K. Singh and S. Rachaiah, JJ.), 2026 SCC OnLine Kar 256
N. Rajesh v. B.P. Chandrashekhar Reddy, (G. Basavaraja, J.), 2026 SCC OnLine Kar 236
Narasimha Raju v. State of Karnataka, (B.M. Shyam Prasad, J.), 2026 SCC OnLine Kar 273
P. Lingappa v. K.M. Kumaraswamy, (G. Basavaraja, J.), 2026 SCC OnLine Kar 246
Patel Metal Mart v. CTO, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 259
Pragathi Concretes & Construction v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 267
Pragathi Concretes & Construction v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 268
Pragathi Enterprises v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 266
Pragathi Enterprises v. CCT, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 270

Prakash M. Dhareshwara v. State of Karnataka, (D.K. Singh and S. Rachaiah, JJ.), 2026 SCC OnLine Kar 255

Pramodh N. v. State, (G. Basavaraja, J.), 2026 SCC OnLine Kar 243

Prasanna D. v. Usha Nandini Shankar, (G. Basavaraja, J.), 2026 SCC OnLine Kar 222

Pushpa v. Padma Bai K., (G. Basavaraja, J.), 2026 SCC OnLine Kar 229

Puttamma v. Harish Kumar, (G. Basavaraja, J.), 2026 SCC OnLine Kar 226

R.B. Traders v. A.S. Kumar, (G. Basavaraja, J.), 2026 SCC OnLine Kar 230

Rakshith R. v. State, (G. Basavaraja, J.), 2026 SCC OnLine Kar 224

Reshma Zainab v. Kupendra H.C., (Vibhu Bakhru, C.J. and C.M. Poonacha, J.), 2026 SCC OnLine Kar 219

S. Hemamalini v. Hemachandra K., (G. Basavaraja, J.), 2026 SCC OnLine Kar 242

S. Srinivasa Reddy v. LAO, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 264

S. Yuvarani v. Kavitha, (G. Basavaraja, J.), 2026 SCC OnLine Kar 233

S.V. Basavarajappa v. State of Karnataka, (Ashok S. Kinagi, J.), 2026 SCC OnLine Kar 258

Selvi v. Markanda, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 261

Shankar Reddy v. State, (G. Basavaraja, J.), 2026 SCC OnLine Kar 239

Shimoga Kariyappa Lokesh v. Commr., (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 262

Sinchana Chit Co. (P) Ltd. v. Vijaya M. Bhandary, (G. Basavaraja, J.), 2026 SCC OnLine Kar 234

Society for Women Development v. State of Karnataka, (Ashok S. Kinagi, J.), 2026 SCC OnLine Kar 269

Sri Kumar v. Shivakumar, (G. Basavaraja, J.), 2026 SCC OnLine Kar 227

State of Karnataka v. Mohd. Mutheeb, (H.P. Sandesh and Venkatesh Naik T., JJ.), 2026 SCC OnLine Kar 223

State v. Nagesh S.V., (H.P. Sandesh and Venkatesh Naik T., JJ.), 2026 SCC OnLine Kar 253

Suni Haribahupote v. LAO, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 265

T. Srinivas v. Umesh, (G. Basavaraja, J.), 2026 SCC OnLine Kar 228

Teshee Venkatesh v. State of Karnataka, (B.M. Shyam Prasad, J.), 2026 SCC OnLine Kar 274

V. Varghese v. State of Karnataka, (S. Sunil Dutt Yadav, J.), 2026 SCC OnLine Kar 279

Vak Janardhan v. Nagamanjunath, (G. Basavaraja, J.), 2026 SCC OnLine Kar 240

Vandana Tie UP (P) Ltd. v. Prafulla S. Bhat, (G. Basavaraja, J.), 2026 SCC OnLine Kar 247

Vandana Tie UP (P) Ltd. v. Prafulla S. Bhat, (G. Basavaraja, J.), 2026 SCC OnLine Kar 248

Venkatesh B.G. v. Kanthraju S., (G. Basavaraja, J.), 2026 SCC OnLine Kar 237

Venkatesh v. J.Y. Muni Reddy, (S.R. Krishna Kumar, J.), 2026 SCC OnLine Kar 281

Kerala High Court [107]

Abdul Azeez v. State of Kerala, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 794

Abdul Kader T.V. v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 754

Abdul Saleem v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 717

Abdurahiman Veeroli v. National Highway Authority of India, (Soumen Sen, C.J. and Syam Kumar V.M., J.), 2026 SCC OnLine Ker 709

Abhishek v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 736
Abraham E.A. v. Tiruvalla East Coop. Bank Ltd., (P.V. Kunhikrishnan, J.), 2026 SCC OnLine Ker 789
Agro Indus Credits Ltd. v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 771
Ahammed Kutty v. RTA, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 813
Akhil Raj VR v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 711
Akshay Sukumaran v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 752
Ali K.M. v. RTA, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 807
Ali KS v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 767
Anil Kumar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 712
Anjana KC v. Revenue Divisional Officer, (P.V. Kunhikrishnan, J.), 2026 SCC OnLine Ker 810
Anju v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 757
Arjun M.S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 721
Arun P.S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 722
Ashoka T. v. Excise Inspector, (G. Girish, J.), 2026 SCC OnLine Ker 778
Asok Francis v. Raju Sebastian, (T.R. Ravi, J.), 2026 SCC OnLine Ker 784
Babu v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 735
Baburaj Jacob v. Sunilkumar Joy Peenikal, (S. Manu, J.), 2026 SCC OnLine Ker 708
Benny v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 724
Biju Joseph v. Libo John, (S. Manu, J.), 2026 SCC OnLine Ker 779
Binoj E.V. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 742
C.R. Pramod v. Secretary, (Viju Abraham, J.), 2026 SCC OnLine Ker 801
C.V. Babu v. Kalamassery Municipality, (Viju Abraham, J.), 2026 SCC OnLine Ker 802
Devassy C.A. v. Pudukad Service Coop. Bank Ltd., (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 787
E.A. Markose v. Regional Transport Officer, (T.R. Ravi, J.), 2026 SCC OnLine Ker 782
Elley Joy Kamiri Gitonga v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 756
Georgekutty Joseph v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 746
Gokul Krishnan v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 758
Hasian Won Hsiung Thoushong v. State of Kerala, (G. Girish, J.), 2026 SCC OnLine Ker 777
Indira v. Nattika Firka Coop. Rural Bank Ltd., (Gopinath P., J.), 2026 SCC OnLine Ker 803
Indrajith A.K. v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 773
Ismail Thurakkal v. Collector (LR), (P.V. Kunhikrishnan, J.), 2026 SCC OnLine Ker 800
Jayan C.G. v. State of Kerala, (Viju Abraham, J.), 2026 SCC OnLine Ker 791
Jinson Jacob v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 725
Jojin Johnny v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 710
K. Ramachandran v. CBI, (A. Badharudeen, J.), 2026 SCC OnLine Ker 750
Kalapurakkal Jose v. Commissioner, (Raja Vijayaraghavan V and K.V. Jayakumar, JJ.), 2026 SCC OnLine Ker 792
Kamarudheen P.I. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 748

Kamil v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 745
Kashinathan v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 719
Kesavadasan K.P. v. Passport Officer, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 799
KGA Hotels & Resorts (P) Ltd. v. A Jayathilak, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 749
Leon v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 733
Manoj Kumar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 734
Mehroof I Manalodi v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 753
Mehroof Manalodi v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 755
Mohan Pillai v. Kerala SEB Ltd., (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 795
Mohd. M. v. Mohd. Faizi, (V.G. Arun and Harisankar V. Menon, JJ.), 2026 SCC OnLine Ker 785
Mohd. Siddique v. State of Kerala, (G. Girish, J.), 2026 SCC OnLine Ker 770
Muhammadkutti v. Special Sales Officer, (Gopinath P., J.), 2026 SCC OnLine Ker 808
Nelton M.O. v. Special Sale Officer, (Gopinath P., J.), 2026 SCC OnLine Ker 805
Nimmi Mol P v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 814
Nirmala S v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 716
Nishad v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 743
Nobin Viji v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 713
P.V. Muhammed Moulavi v. Kerala SEB Ltd., (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 788
Poly Jose v. State of Kerala, (P.V. Kunhikrishnan, J.), 2026 SCC OnLine Ker 798
Prajeesh Ajith v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 737
Pramod K.K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 727
Prasanna Kumari Raveendran v. Joseph Philip, (A. Badharudeen, J.), 2026 SCC OnLine Ker 751
Prasanth v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 760
Radha T. v. Special Sale Officer, (Gopinath P., J.), 2026 SCC OnLine Ker 804
Raja Mondal v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 738
Rajendran P v. State of Kerala, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 809
Rajesh Babu v. Muralikrishnan, (C. Pratheep Kumar, J.), 2026 SCC OnLine Ker 786
Rashana Nazar v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 769
Ratheesh Kumar V.G. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 726
Ratheesh M.P. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 744
Romeo Savio Correya v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 741
Sachin Salam v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 766
Sachin V Raj v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 731
Said Muhammed P.P. v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 764
Said Muhammed P.P v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 763
Said Muhammed P.P v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 765
Saji K U v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 740
Salih KS v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 774

Sameer K.M. v. Thalassery Municipality, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 790
Sanjoy Sardar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 732
Sanu T.S. v. Sree Swamy Gurukulam Trust Perumbavoor Village, (T.R. Ravi, J.), 2026 SCC OnLine Ker 783
Savio v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 759
Shafeek Ali K.M. v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 768
Shafeeqe P.P. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 718
Shaiju v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 728
Shajumon K.M. v. Moospet Service Coop. Bank Ltd., (Gopinath P., J.), 2026 SCC OnLine Ker 812
Shameema v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 772
Shijina A.T. v. Sudheesh, (Shoba Annamma Eapen, J.), 2026 SCC OnLine Ker 781
Siemens Ltd. v. State Tax Officer, (Harisankar V. Menon, J.), 2026 SCC OnLine Ker 806
Sijimon D v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 715
Sinan Haris K v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 729
Sirash Muhammed v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 762
Smitha D. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 739
Sreekumar K.V. v. RTA, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 811
Subeesh v. RTA, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 793
Sudheesh K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 723
Sujith v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 730
Surjith v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 720
Trichur Tennis Trust v. State of Kerala, (Viju Abraham, J.), 2026 SCC OnLine Ker 796
Umesh v. State of Kerala, (C. Pratheeep Kumar, J.), 2026 SCC OnLine Ker 775
V.B. Sreevalsan v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 714
Vijayambika KN v. Cochin Devaswom Board, (Raja Vijayaraghavan V and K.V. Jayakumar, JJ.), 2026 SCC OnLine Ker 797
Vikraman Nair v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 776
Vilasini v. National Insurance Co. Ltd., (Shoba Annamma Eapen, J.), 2026 SCC OnLine Ker 780
Vipin Das v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 761
Vipin John v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 747

Madras High Court [1]

Flipkart Internet (P) Ltd. v. Controller of Patents & Designs, (N. Senthilkumar, J.), 2026 SCC OnLine Mad 516

Manipur High Court [1]

Lamkhosat Lhouvum v. State of Manipur, (A. Guneshwar Sharma, J.), 2026 SCC OnLine Mani 29

Madhya Pradesh High Court [14]

Anil Kumar Dwivedi v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 265

Ashok Kumar v. Meera Devi, (G.S. Ahluwalia, J.), 2026 SCC OnLine MP 272

Bashir Khan v. State of M.P., (Vivek Agarwal and Ratnesh Chandra Singh Bisen, JJ.), 2026 SCC OnLine MP 268

Chandra Shekhar Kushwaha v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 262

Devideen Sahu v. State of M.P., (Vivek Agarwal and Ratnesh Chandra Singh Bisen, JJ.), 2026 SCC OnLine MP 267

Prahlad Yadav v. State of M.P., (Vivek Agarwal and Ratnesh Chandra Singh Bisen, JJ.), 2026 SCC OnLine MP 269

Shamu v. State of M.P., (Vijay Kumar Shukla and Alok Awasthi, JJ.), 2026 SCC OnLine MP 263

Shivkant v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 264

State of M.P. v. Dandraua Sarkar Public Trust, (G.S. Ahluwalia, J.), 2026 SCC OnLine MP 271

Suresh Kumar Daheriya v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 275

Vikas v. State of M.P., (Vijay Kumar Shukla and Alok Awasthi, JJ.), 2026 SCC OnLine MP 266

Vipin Thakur v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 274

Yashwant Sagar v. Toofan Singh Thakur, (Avanindra Kumar Singh, J.), 2026 SCC OnLine MP 270

Yusuf Khan v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 273

Patna High Court [56]

Abdus Shakoor v. State of Bihar, (Alok Kumar Sinha, J.), 2026 SCC OnLine Pat 278

Abhishek Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 311

Ajay Manjhi v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 296

Akash Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 297

Anmol Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 322

Arbind Pathak v. State of Bihar, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 302

Arun Kumar Choudhary v. State of Bihar, (Rudra Prakash Mishra, J.), 2026 SCC OnLine Pat 308

Arun Kumar Sinha v. State of Bihar, (Harish Kumar, J.), 2026 SCC OnLine Pat 331

Ashish Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 313

Basudev Yadav v. State of Bihar, (Rajiv Roy, J.), 2026 SCC OnLine Pat 282

Chandan Singh v. State of Bihar, (Nawneet Kumar Pandey, J.), 2026 SCC OnLine Pat 315

Dilip Kumar v. State of Bihar, (Sudhir Singh and Ritesh Kumar, JJ.), 2026 SCC OnLine Pat 332

Golu Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 295

Guddu Ram v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 292

Indrajit Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 287

Jitendra Rai v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 293

Kiran Kumari v. State of Bihar, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 301

Manju Devi v. State of Bihar, (Rudra Prakash Mishra, J.), 2026 SCC OnLine Pat 307

Manohar Kumar v. State of Bihar, (Sandeep Kumar, J.), 2026 SCC OnLine Pat 305

Manoj Prasad v. Shriniwash Ojha, (Partha Sarthy, J.), 2026 SCC OnLine Pat 333

Manoj Singh v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 303

Mohd. Alamgir v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 316
Mohd. Salim v. State of Bihar, (Nawneet Kumar Pandey, J.), 2026 SCC OnLine Pat 310
Mukesh Kumar v. Pramila Devi, (Nani Tagia and Sunil Dutta Mishra, JJ.), 2026 SCC OnLine Pat 328
Nagina Kumari v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 288
Neel Kamal Kumar v. State of Bihar, (Alok Kumar Sinha, J.), 2026 SCC OnLine Pat 284
Nitesh Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 309
Pinki Kumari v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 299
Pravesh Bhuiyan v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 290
Rajesh Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 294
Raju Kumar Manjhi v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 319
Ramji Prasad v. State of Bihar, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 285
Ranvir Singh v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 326
Raushan Yadav v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 317
Ravi Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 320
Ravi Singh v. State of Bihar, (Arun Kumar Jha, J.), 2026 SCC OnLine Pat 327
Rinki Sinha v. State of Bihar, (Mohit Kumar Shah and Praveen Kumar, JJ.), 2026 SCC OnLine Pat 279
Rukmani Devi v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 324
Rupan Murmu v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 291
Saddam Hussain v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 321
Santosh Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 298
Shailendra Mandal v. State of Bihar, (Sourendra Pandey, J.), 2026 SCC OnLine Pat 304
Sharwan Choudhary v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 325
Sikandar Kumar Choudhary v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 323
Sipi Turha v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 289
Sita Devi v. State of Bihar, (Rajiv Roy, J.), 2026 SCC OnLine Pat 286
Subhash Agarwal v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 312
Sunil Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 318
Surendra Yadav v. State of Bihar, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 300
Tahseen Hussain v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 314
Vikash Sharma v. State of Bihar, (Mohit Kumar Shah and Praveen Kumar, JJ.), 2026 SCC OnLine Pat 280
Vishakha Devi v. State of Bihar, (Alok Kumar Sinha, J.), 2026 SCC OnLine Pat 329
Yadu Prasad Singh v. State of Bihar, (Sourendra Pandey, J.), 2026 SCC OnLine Pat 306
Yamuna Prasad Ojha v. State of Bihar, (Ajit Kumar, J.), 2026 SCC OnLine Pat 281
Zeba Parween v. State of Bihar, (Mohit Kumar Shah, J.), 2026 SCC OnLine Pat 330
Ziyaul Haque v. State of Bihar, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 283

Punjab and Haryana High Court [1]

Vijay Kumar Dhawan v. Gurpreet Singh, (Manisha Batra, J.), 2026 SCC OnLine P&H 547

Rajasthan High Court [48]

Amarbhaw Power (P) Ltd. v. Punjab National Bank Ltd., (Dr Pushpendra Singh Bhati and **Sanjeet Purohit**, JJ.), 2026 SCC OnLine Raj 342

Ankita Trading Co. v. Indian Overseas Bank, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 358

Barkat v. SBI, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 382

Bhawani Singh v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 375

Birbal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 357

Dilip v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 386

Dinesh v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 385

Ganpati Rajpurohit v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 362

Harikishan v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 384

Hira Ram v. Indian Bank, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 379

Ishwar Lal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 371

Ismail Car Rental Services v. Bank of India, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 372

Kailash Dan v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 378

Kamlesh Kumar Jain v. SBI, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 359

Karna Ram v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 370

Kishana Ram v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 373

Laduram v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 387

Mana Ram v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 374

Manohar Lal v. State of Rajasthan, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 388

Mukesh Kumar Regar v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 369

Mukna Ram v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 376

Murli Manohar Mishra v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 380

Narana Ram Kambeshwar v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 381

Nilesh Soni v. Union of India, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 363

Omprakash Kasaniyan v. Au Small Finance Bank Ltd., (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 361

Omprakash Kasaniyan v. Au Small Finance Bank Ltd., (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 365

Parmeshwar Dusad v. IDFC First Bank, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 364

Prakash Prajapat v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 366

Prem Singh Rao v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), 2026 SCC OnLine Raj 348

Prem Singh Rao v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), 2026 SCC OnLine Raj 349

Rajeshwari v. Sarbati, (**Sanjeet Purohit**, J.), 2026 SCC OnLine Raj 368

Raji Devi v. Lakhan Singh Bhati, (**Sanjeet Purohit**, J.), 2026 SCC OnLine Raj 353

Ramlal v. State of Rajasthan, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 360

Samandar Singh v. Union of India, (**Sunil Beniwal**, J.), 2026 SCC OnLine Raj 355

Sanjay Kumar v. State of Rajasthan, (**Munnuri Laxman**, J.), 2026 SCC OnLine Raj 354

Saraswati Crafts v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), [2026 SCC OnLine Raj 344](#)
Saraswati Crafts v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), [2026 SCC OnLine Raj 345](#)
Saraswati Crafts v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), [2026 SCC OnLine Raj 347](#)
Seema Chauhan v. State of Rajasthan, (Vinit Kumar Mathur and Chandra Shekhar Sharma, JJ.), [2026 SCC OnLine Raj 352](#)
Seema v. Bhanwarlal, (**Dr Nupur Bhati**, J.), [2026 SCC OnLine Raj 367](#)
Shishupal Singh v. SBI, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 356](#)
Shrawan Singh v. State of Rajasthan, (Vinit Kumar Mathur and Chandra Shekhar Sharma, JJ.), [2026 SCC OnLine Raj 351](#)
State of Rajasthan v. Nanu, (**Vinit Kumar Mathur** and Chandra Shekhar Sharma, JJ.), [2026 SCC OnLine Raj 350](#)
Sunita v. Au Small Finance Bank, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 377](#)
Sushil Kumar v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2026 SCC OnLine Raj 389](#)
Swapan Sakar Buildcon v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), [2026 SCC OnLine Raj 343](#)
Swapan Sakar Buildcon v. CIT, (Arun Monga and Yogendra Kumar Purohit, JJ.), [2026 SCC OnLine Raj 346](#)
Tulsi Das Bharwani v. State of Rajasthan, (**Dr Nupur Bhati**, J.), [2026 SCC OnLine Raj 383](#)

Telangana High Court [1]

Sumana Paruchuri v. Jakka Vinod Kumar Reddy, (**G. Radha Rani**, J.), [2022 SCC OnLine TS 3585](#)

Tripura High Court [5]

Archana Das Sarkar v. State of Tripura, (**S. Datta Purkayastha**, J.), [2026 SCC OnLine Tri 38](#)
Arjun Malakar v. Usha Rani Pal, (**M.S. Ramachandra Rao**, C.J.), [2026 SCC OnLine Tri 41](#)
Chhabi Podder v. Krishna Podder, (**M.S. Ramachandra Rao**, C.J.), [2026 SCC OnLine Tri 40](#)
Hawal Das v. State of Tripura, (**Dr T. Amarnath Goud**, J.), [2026 SCC OnLine Tri 39](#)
Sukesh Kalai v. State of Tripura, (**M.S. Ramachandra Rao**, C.J. and Biswajit Palit, J.), [2026 SCC OnLine Tri 42](#)

Uttaranchal High Court [10]

Bhawna Devi v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 235](#)
Dalveer Singh v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 237](#)
Mahendra v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 242](#)
Nand Lal v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 243](#)
Ramashankar v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 241](#)
Sevak Singh Bhandari v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 239](#)
Shailendra Kumar v. DM, Udhampur Nagar, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 238](#)
Sonam BI v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 236](#)
Sunil Bangia v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 234](#)

Vikram Pant v. State of Uttarakhand, (Alok Mahra, J.), 2026 SCC OnLine Utt 240

Customs Excise and Service Tax Appellate Tribunal [605]

2K Technologies v. Commr. of Customs, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2026 SCC OnLine CESTAT 139

3F Industries Ltd. v. Commissioner of Central Tax, (Somesh Arora, Member (Judicial) and A.K. Jyotishi, Member (Technical)), 2024 SCC OnLine CESTAT 3947

A. Shanmugavel v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), 2024 SCC OnLine CESTAT 4166

A.M. Enterprises v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), 2024 SCC OnLine CESTAT 4232

A.M.P. Pan Products (P) Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), 2024 SCC OnLine CESTAT 4066

ABB Ltd. v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), 2024 SCC OnLine CESTAT 3772

AC Impex INC v. Commr. of Customs, (Sanjiv Srivastava, Member (Technical)), 2024 SCC OnLine CESTAT 3885

Acer India (P) Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), 2024 SCC OnLine CESTAT 4037

Aditya Corp. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), 2024 SCC OnLine CESTAT 4115

Aditya Gupta v. Commr. of Customs, (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), 2026 SCC OnLine CESTAT 136

Ahuja Concrete v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), 2024 SCC OnLine CESTAT 4074

Ajay Industrial Corp. Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), 2024 SCC OnLine CESTAT 4340

Akar Info Media (P) Ltd. v. Commr. of S.T., (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), 2024 SCC OnLine CESTAT 4130

Albatross Shipping (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), 2024 SCC OnLine CESTAT 4143

Albert David Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), 2024 SCC OnLine CESTAT 3966

Alkem Laboratories Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), 2024 SCC OnLine CESTAT 3914

Alok Industries Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), 2024 SCC OnLine CESTAT 3918

Alom Extrusions Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), 2024 SCC OnLine CESTAT 4001

Aman Travels v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), 2024 SCC OnLine CESTAT 4342

Amazon Internet Services (P) Ltd. v. Commr. (CGST), (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), 2026 SCC OnLine CESTAT 155

Ambalal Sarabhai Enterprises Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3915](#)

Ambuja Cements Ltd. v. CCE, (Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 3975](#)
AMNS Ports Hazira Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3790](#)

Amrish Kumar Jain v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4213](#)

AN Electricals v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4104](#)

Analjit Singh v. Commissioner of Service Tax, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4302](#)

Anantha Constructions Corp. v. CCE, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4296](#)

Anglo French Drugs & Industries Ltd. v. CCE, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3948](#)

Ankur Construction Co v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4135](#)

Ankur Scientific Energy Technologies (P) Ltd. v. C.C., (Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3870](#)

Apeejay Shipping v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4225](#)

Aravind Ceramics Industries Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3961](#)

Arinem Consultancy Services (P) Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4335](#)

Arora Road Carriers v. Commissioner of Service Tax, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4205](#)

Arun Kumar Bhatia v. Commr. of CGST, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4221](#)

Arun Kumar v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3889](#)

Arvind Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3916](#)

Aryan Granites & Monuments (P) Ltd. v. Commr. of GST, (M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4092](#)

Ashim Singha v. Commr. of Customs, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3908](#)

Ashish Kumar Agarwal v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4338](#)

Ashok Kumar Mirani v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4283](#)

Ashok Leyland Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4042](#)

Aspen Diagnostics (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and C.J. Mathew, Member (Technical)), [2026 SCC OnLine CESTAT 138](#)

Assam Roofing Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3992](#)

Astha Motors (Kumar Distributors (P) Ltd.) v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4242](#)

Atit Shah v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3867](#)

Attur Steels (P) Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial)), [2024 SCC OnLine CESTAT 4035](#)

Atul Kumar v. Commr. of Customs, (P.K. Choudhary, Member (Judicial)), [2024 SCC OnLine CESTAT 3890](#)

Aurobindo Pharma Ltd. v. Commissioner of Central Tax, (A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 3951](#)

Awadh Construction v. Commr., CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4336](#)

Balaji Steels v. CCE, (Binu Tamta, Member (Judicial)), [2024 SCC OnLine CESTAT 4052](#)

Baljit Securities (P) Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4227](#)

Bangalore International Airport Ltd. v. Commissioner of Service Tax, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 4151](#)

Bangalore Motors (P) Ltd. v. Commissioner of Central Taxes, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 4148](#)

Bank of India v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4251](#)

Bansal Construction Co. v. CCE, (Binu Tamta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4216](#)

Barclays Global Service Centre (P) Ltd. v. CCE, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4322](#)

BBC City Paark v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4298](#)

BBC Foundation (P) Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4294](#)

Benetton India (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3836](#)

Berry Alloys Ltd. v. Commissioner of Central Tax, (A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 3949](#)

Bharat Biotech Internal Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3805](#)

Bhawani Fabricators & Engineering Works v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3862](#)

BHEL v. Commr. of CGST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4086](#)

Bihar Raffia Industries Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4089](#)

Bihar State Warehousing Corpn. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4279](#)

Bilfinger Neo Structo (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4123](#)

Bindal Sponge Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3942](#)

Bombardier Transportation India Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4021](#)

Bombay Hospital Trust v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3864](#)

Brindavan Phosphates (P) Ltd. v. Commissioner of Central Tax, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3943](#)

British Scaffolding International Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4007](#)

Broadwings Logistics (P) Ltd. v. Commr. of Customs, (Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 3835](#)

BSNL v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4256](#)

BSNL v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4287](#)

BSR & Co. LLP v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 156](#)

Cable Corp. of India Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial)), [2024 SCC OnLine CESTAT 3818](#)

Cadila Healthcare Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3795](#)

Cargo Care International v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3796](#)

CCE v. Ajit Kumar Dutta, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4079](#)

CCE v. Alidhra Machines (P) Ltd., (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4120](#)

CCE v. Bengal EMTA Coal Mines Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4244](#)

CCE v. Cipla Ltd., (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4190](#)

CCE v. Computer Science Corp. India Ltd., (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4330](#)

CCE v. Eleven Orchid, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4327](#)

CCE v. Hafed Sugar Mills Ltd., (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3972](#)

CCE v. Hindustan Unilever Ltd., (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4077](#)

CCE v. Hriday Bhushan Singh, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4237](#)

CCE v. Indian Farmer Fertilizer Coop. Ltd., (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3781](#)

CCE v. Jay Bee Energy (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4226](#)

CCE v. JSW Ispat Steel Ltd., (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4097](#)

CCE v. Laxmi Irrigation Systems (P) Ltd., (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4014](#)

CCE v. Nalanda Enterprises, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4228](#)

CCE v. Nalini Nameirakpam, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4345](#)

CCE v. National Dairy Development Board, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4124](#)

CCE v. Neo Carbons (P) Ltd., (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3998](#)

CCE v. Nitya Engineers Constructors, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4319](#)

CCE v. Parajiya Industries, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3929](#)

CCE v. Radeep Electricals (P) Ltd., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4125](#)

CCE v. Ricela Health Foods Ltd., (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 147](#)

CCE v. Ripley & Co. Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4236](#)

CCE v. Satellite Communication, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4146](#)

CCE v. Shree Sai Enterprises, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4111](#)

CCE v. SML Isuzu Ltd., (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3969](#)

CCE v. Sri Balaji Metallics (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3989](#)

CCE v. Subir Engineering Works (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4240](#)

CCE v. Sudhar Metal & Alloys, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3973](#)

CCE v. Tirupati Construction, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4137](#)

CCE v. Vadilal Industries, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4023](#)

CCE v. Vinay Kumar Mahajan, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4195](#)

CCE v. Xchanging Technology Services India (P) Ltd., (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4306](#)

Central Industrial Security Force v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4106](#)

Central Warehousing Corpn. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3789](#)

Chander Kanta v. Commr. of CGST, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4220](#)

Chandrashekhar N Ayachi v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4145](#)

Chennai Port Trust v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4293](#)

Chettinad Structural & Engineering Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4033](#)

Chettinadu Constructions v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4290](#)

Chevron Phillips Chemicals India (P) Ltd. v. Commr. of CGST, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4268](#)

Chiripal Poly Films Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3785](#)

Choicest Enterprises Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4348](#)

Cipla Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3997](#)

Cipla Ltd. v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3868](#)

Citizen Credit Coop. Bank Ltd. v. CCE, (Suvendu Kumar Pati, Member (Judicial)), [2024 SCC OnLine CESTAT 4271](#)

CMC Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4153](#)

Commissioner of Central Tax v. AMD India Engineering Centre (P) Ltd., (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 4149](#)

Commissioner of Service Tax v. Golden Earthmovers, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4305](#)

Commissioner of Service Tax v. Indure (P) Ltd., (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4188](#)

Commissioner of Service Tax v. Laing O'Rourke Construction (Private) Ltd., (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4202](#)

Commissioner Service Tax v. HCL Technologies Ltd., (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4333](#)

Commissioner, Service Tax v. HCL Technologies Ltd., (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4337](#)

Commissioner v. HCL Technologies Ltd., (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4314](#)

Commr. of CGST v. B.N. Viz., (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4318](#)

Commr. of CGST v. Express Engineers & Spares (P) Ltd., (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4329](#)

Commr. of CGST v. Google India (P) Ltd., (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4117](#)

Commr. of CGST v. India Housing, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4308](#)

Commr. of CGST v. Khyati Ispat (P) Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3974](#)

Commr. of CGST v. P Chandru Machine Tools, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4094](#)

Commr. of CGST v. Shatabdi Chemicals (P) Ltd., (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4315](#)

Commr. of CGST v. Vikram Solar Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4234](#)

Commr. of Customs v. Aahana Commerce (P) Ltd., (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2026 SCC OnLine CESTAT 142](#)

Commr. of Customs v. ACME Aklera Power Technology (P) Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3834](#)

Commr. of Customs v. Associated Mica & Minerals, (Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3901](#)

Commr. of Customs v. Butterfly Gandhimathi Appliances Ltd., (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3882](#)

Commr. of Customs v. Century NF Casting, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3844](#)

Commr. of Customs v. Cosmic Ferro Alloys Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3855](#)

Commr. of Customs v. Fabulous Traders, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3907](#)

Commr. of Customs v. Ford India (P) Ltd., (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3909](#)

Commr. of Customs v. Ganpat Rai Shri Ram & Co., (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3879](#)

Commr. of Customs v. Goel Overseas, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3845](#)

Commr. of Customs v. Hitech Cellphone (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3897](#)

Commr. of Customs v. Kerala SEB, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3814](#)

Commr. of Customs v. Khanna Paper Mills Ltd., (S.S. Garg, Member (Judicial)), [2024 SCC OnLine CESTAT 3847](#)

Commr. of Customs v. Mohd. Imran, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3910](#)

Commr. of Customs v. R.L. Goenka & Sons, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3854](#)

Commr. of Customs v. R.P. Telebuy Sky Shop (P) Ltd., (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3880](#)

Commr. of Customs v. Rajendra Kumar Chhabra, (R. Muralidhar, Member (Judicial)), [2024 SCC OnLine CESTAT 3852](#)

Commr. of Customs v. Rama Krishna International, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3849](#)

Commr. of Customs v. Salgaocar Mining Industries (P) Ltd., (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3797](#)

Commr. of Customs v. Shiv Ganesh Exim (P) Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3839](#)

Commr. of Customs v. Shiv Ganesh Exim (P) Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3840](#)

Commr. of Customs v. Shiv Ganesh Exim (P) Ltd., (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3841](#)

Commr. of Customs v. Solgen Energy (P) Ltd., (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3807](#)

Commr. of Customs v. Sparsh Mica Co., (Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3902](#)

Commr. of Customs v. Tatsy Bite Eatables Ltd., (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3904](#)

Commr. of Customs v. UAL Industries Ltd., (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3911](#)

Commr. of Customs v. Vardhman Sales Agency, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3850](#)

Commr. of Customs v. Vasta Biotech (P) Ltd., (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3877](#)

Commr. of GST v. BHEL, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4087](#)

Commr. of GST v. Burgeon Pharmaceuticals (P) Ltd., (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4093](#)

Commr. of GST v. Emerson Process Management Ltd., (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3958](#)

Commr. of GST v. India Cements Ltd., (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4354](#)

Commr. of GST v. Lakshmi Automatic Loom Works, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3957](#)

Commr. of GST v. Nagarjuna Oil Corpn. Ltd., (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4040](#)

Consolidated Construction Consortium Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4047](#)

Continental Carriers (P) Ltd. v. Commr. of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4247](#)

Copy Care Enterprise v. C.C., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3793](#)

Corporate Housekeeping Services (India) (P) Ltd. v. Commissioner of Service Tax, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4174](#)

Council of Architecture v. Commissioner of Service Tax, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4203](#)

Crescent Interiors & Modular Systems v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4168](#)

CSN Logistics (P) Ltd. v. Commissioner of Central Tax, (A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 4155](#)

Cubex Tublings Ltd. v. CCE, (P. Dinesha, Member (Judicial)), [2024 SCC OnLine CESTAT 4039](#)

Dakshinanchal Vidyut Vitran Nigam Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4070](#)

Dauphine Travel Marketing (P) Ltd. v. Commr. of CGST, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4299](#)

DB Realty Ltd. v. Commr. of GST, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4269](#)

Deccan Alloys (P) Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3955](#)

Den Ambey Cable Network (P) Ltd. v. Commissioner of Service Tax, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4193](#)

Devraj Garg v. Commr. of Customs, (P.K. Choudhary, Member (Judicial)), [2024 SCC OnLine CESTAT 3893](#)

Dharampal Satyapal Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3990](#)

DHL Logistics (P) Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3816](#)

Dhruvi Scaffolding System v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3941](#)

Digjam Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4113](#)

Dinshaws Dairy Foods Ltd. v. CCE, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4273](#)

Divyansh Infracon (P) Ltd. v. CCE, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4311](#)

DLF Assets (P) Ltd. v. Commr. of CGST, (Raju, Member (Technical) and Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4207](#)

Donaldson India Filter Systems (P) Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4055](#)

DP Chocolates v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3784](#)

DP Vekariya v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4136](#)

Durgaram Choudhary v. CCE, (Suvendu Kumar Pati, Member (Judicial)), [2024 SCC OnLine CESTAT 4019](#)

Eastern Coalfields Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3987](#)

Electrical Manufacturing Co. Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4238](#)

Electrosteel Steels Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4249](#)

Electrotech Enterprises v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4085](#)

Elentec India (P) Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4071](#)

Emox Device Co. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4044](#)

Emta Coal Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4346](#)

Enviro Safety Glass v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3822](#)

Esab India Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4261](#)

ETA Constructions of India Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4291](#)

Fern Exim LLP v. C.C., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3780](#)

Flyjac Logistics (P) Ltd. v. CCE, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 4147](#)

Foods Fats & Fertilizers v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3821](#)

Fortune Builders v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4116](#)

Four Brothers Enterprises v. Commr. of Customs, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3886](#)

Fourts India Laboratories (P) Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4048](#)

Friends Land Developers v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4309](#)

Funtail Enterprise v. Commr. of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4241](#)

Gabriel India Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4009](#)

Ganga Rasayanie (P) Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3988](#)

Gangotri Iron & Steel Co. Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3999](#)

Ganpathi Plastics & Engineering v. CCE, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4076](#)

Garden Hotel v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4176](#)

Gardner Aerospace Pranitha Engineering (P) Ltd. v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3874](#)

Gargson Properties (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4231](#)

GE Power India Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3922](#)

Gem Granites v. CCE, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3945](#)

GKC Projects Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3952](#)

GKW Ltd. v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4349](#)

GL Sharma & Sons v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4192](#)

Global Links v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3829](#)

Global Wind Power Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4132](#)

Godrej Agrovet Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4012](#)

Golden Cross Pharma (P) Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3994](#)

Goodwin Construction (P) Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4321](#)

Gopa Sarkar v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4285](#)

Graintech Foods (India) (P) Ltd. v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3977](#)

Gravita (India) Ltd. v. CCE, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3976](#)

Grindwell Norton Ltd. v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3812](#)

Group M Media India (P) Ltd. v. Commissioner of Service Tax-II, (Suvendu Kumar Pati, Member (Judicial)), [2024 SCC OnLine CESTAT 4278](#)

Gujarat Ambuja Exports Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3813](#)

Gujarat Energy Transmission Corpn. Ltd. v. Commr., CGST, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4122](#)

Gujarat Fluorochemicals Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3938](#)

Gujarat Forgings (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3925](#)

Gujarat Insecticides Ltd. v. CCE, (Somesh Arora, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4284](#)

Gupta Metallics & Power Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4016](#)

Gurcharan Singh Pahwa v. Commissioner of Service Tax, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4215](#)

Guru Coaching Centre v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4265](#)

H & R Johnson (India) v. CCE, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4029](#)

Hardev Chand Verma v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3993](#)

Hari & Co. v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3827](#)

Hariyana Ship Demolition (P) Ltd. v. C.C., (Raju, Member (Technical) and Somesh Arora, Member (Judicial)), [2024 SCC OnLine CESTAT 3871](#)

Hi-Fabrique Inc v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3809](#)

Hi-Tech Engineering Co. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4307](#)

Hindalco Industries Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4258](#)

Hindalco Industries Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3927](#)

Hindustan Coca-Cola Beverages (P) Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4072](#)

Hindustan Coca-Cola Beverages (P) Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4073](#)

Hindustan Engineering & Industries Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4082](#)

Hindustan Unilever Ltd. v. CCE, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3959](#)

Hindustan Windows MFG. Co. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3965](#)

Honda Motorcycle & Scooter India (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3838](#)

Huarong Plastic Machinery India Plastic Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3787](#)

I.A. Dhas v. CCE, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4353](#)

Iant Educom (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4109](#)

IBM India (P) Ltd. v. CCE, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 4170](#)

ICICI Bank Ltd. v. Commissioner of Service Tax-I, (Ajay Sharma, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4270](#)

Idea Cellular Infrastructure Service Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4254](#)

Impex Ferro Tech Ltd. v. Commr. of CGST, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3900](#)

Incoda v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4243](#)

Inderjit Singh Gill v. Commr. of CGST, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4217](#)

Indev Logistics (P) Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4159](#)

India Yamaha Motor (P) Ltd. v. CCE, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4063](#)

Indian Farmers Fertiliser Coop. Ltd. v. C.C., (Raju, Member (Technical) and Somesh Arora, Member (Judicial)), [2024 SCC OnLine CESTAT 3783](#)

Indian Oil Corp. Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4320](#)

Indian Oil Corp. Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3991](#)

Indian Oil Corp. Ltd. v. Commr. of GST, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4235](#)

Indian Oil Corpn. Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4038](#)

Indira Foundations (P) Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4167](#)

Indo Aryan Publicity v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4163](#)

Indo Cable Industries v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4098](#)

Indorama Industries Ltd. v. C.C., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3872](#)

Indra Fab v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3860](#)

Ingram Micro India (P) Ltd. v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3865](#)

Inox Air Products (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4114](#)

Intas Pharmaceuticals Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3930](#)

International Hospital Ltd. v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4341](#)

Iskrupa Mall Management Co. (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4138](#)

Jak Traders (P) Ltd. v. Commr., CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4344](#)

Jasbir Singh Grover v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4185](#)

Jay Multi Tech v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3954](#)

JB Chemicals & Pharmaceuticals Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3934](#)

Jitendra Panwar v. CCE, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4183](#)

Joginder Solanki v. Commr. of CGST, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4300](#)

Jotun India (P) Ltd. v. Commr. of CGST, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4275](#)

JSW Cement Ltd. v. Commissioner of Central Tax, (A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 3950](#)

JSW Steel Ltd. v. CCE, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4028](#)

JSW Steel Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4032](#)

JSW Steel Ltd. v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3861](#)

JSW Vallabh Tinplate (P) Ltd. v. Commr. of Customs, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3884](#)

K. Natarajan v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3903](#)

Kaba Builders v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4297](#)

Kalinga Sponge Iron Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4080](#)

Kancor Ingredients Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4067](#)

Kapoor Watch Co. (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and C.J. Mathew, Member (Technical)), [2026 SCC OnLine CESTAT 137](#)

Karan Logistics v. Commr. of Customs, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3848](#)

Kaya Fragrance (P) Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4027](#)

Kaybee Tex Spin (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3933](#)

KEC International Ltd. v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2026 SCC OnLine CESTAT 141](#)

Keltech Energies Ltd. v. State of Maharashtra, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3777](#)

KG Unnikrishnan v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4024](#)

Kirat Fabricators v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4056](#)

KL Rathi Steels Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial)), [2024 SCC OnLine CESTAT 4324](#)

KNP Construction (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4112](#)

Kodai Cars (P) Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4169](#)

Kohli Graphics Systems v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3804](#)

Kohli Graphics Systems v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3806](#)

Krishi Upaj Mandi Samiti v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4181](#)

Krishnaveni Match Works v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4046](#)

KRN Alloys (P) Ltd. v. CCE, (Binu Tamta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4057](#)

KSE Electricals (P) Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4328](#)

KSEG India International v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3891](#)

Kumar Electricals v. CCE, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4257](#)

Kunal Structure India (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4110](#)

Kundan Care Products Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3828](#)

L. Madanlal (Aluminium) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4000](#)

Laing O'Rourke Construction (Private) Ltd. v. CCE, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4200](#)

Lakshmi Machine Works Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4043](#)

Lalwani Ferro Alloys Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3983](#)

Landis Plus Gyr Ltd. v. Commissioner of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4264](#)

Larsen & Toubro Infotech Ltd. v. Commissioner of Service Tax-VII, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4277](#)

Laxmi Tobacco Co. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3921](#)

Leading Point Powertronics (P) Ltd. v. Commr. of CGST, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3968](#)

Leisure Hotels Ltd. v. CCE, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4197](#)

Lord Budha Advisor Academy v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4313](#)

Lord Distillery Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4326](#)

M & B Engineering Ltd. v. CCE, (Somesh Arora, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4281](#)

M.K. Agrotech (P) Ltd. v. CCE, (Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3944](#)

M.P. Khaitan v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4172](#)

M.P. Pashchim Kshetra Vidyut Vitaran Co Ltd. v. CCE, (Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4208](#)

Maa Chintapuri Iron & Steel (I) (P) Ltd. v. CCE, (Suvendu Kumar Pati, Member (Judicial)), [2024 SCC OnLine CESTAT 4018](#)

Madhav Marbles & Granites Ltd. v. CCE, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3963](#)

Madras Gymkhana Club v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4352](#)

Mahadev Construction v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4144](#)

Mahaliram Ramniranjan Das v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4347](#)

Mahesh Chemicals Allied Industries v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3980](#)

Mahesh Nagpal v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4061](#)

Mahindra Reva Electric Vehicles Ltd. v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3808](#)

Mahle IPL Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4160](#)

Majestic Cine Mall v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4162](#)

Man Foods (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3940](#)

Mangalore Chemicals & Fertilizers Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3815](#)

Maniar & Co v. CCE, (Ramesh Nair, Member (Judicial)), [2024 SCC OnLine CESTAT 3937](#)

Manoranjan Kumar v. Commr. of Customs, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3894](#)

Marconis Institute (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4128](#)

Mars Transport v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4158](#)

Maruti Suzuki India Ltd. v. C.C., (Raju, Member (Technical) and Somesh Arora, Member (Judicial)), [2024 SCC OnLine CESTAT 3873](#)

Maruti Suzuki India Ltd. v. Commr. of CGST, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4031](#)

Mathura Vrindavan Development Authority v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4339](#)

Media Graphics v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3876](#)

Medicare Service (India) (P) Ltd. v. Commissioner of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4350](#)

Meghalaya Tourism Development Corpn. Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4246](#)

Metalloys Recycling Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3791](#)

Minar Alloys & Forgings (P) Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3817](#)

Mitsui Prime Advanced Composites India (P) Ltd. v. CCE, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2026 SCC OnLine CESTAT 154](#)

MKY Enterprises (P) Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3887](#)

Mohan Clothing Co (P) Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3971](#)

Mohini Finishers v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4331](#)

Monarch Steel v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4175](#)

Moser Baer India Ltd. v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4054](#)

Moubhandar Peripheral Development Shramik Swavlambi Sahkari Samiti Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4173](#)

MRK Impex (P) Ltd. v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2026 SCC OnLine CESTAT 145](#)

Mylan Laboratories Ltd. v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 144](#)

Nakoda Products v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)),
[2024 SCC OnLine CESTAT 3935](#)

NALCO Water India Ltd. v. Commr. of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4263](#)

Nand Kishore Shah v. Commr. of Customs, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3898](#)

Nanda International v. Commr. of Customs, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2026 SCC OnLine CESTAT 143](#)

Nandosal Industries v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4025](#)

Nanu Shome & Co. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 157](#)

Narbheram Vishram v. Commr. of CGST, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3858](#)

Narmada Caterers v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4100](#)

National Aluminium Co. Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4068](#)

National Building Construction Corpn. Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4317](#)

National Engineering Industries Ltd. v. Commr., CGST, (Raju, Member (Technical) and Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4184](#)

National Products v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3895](#)

Natraj Engineers (P) Ltd. v. Commissioner of Central, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4003](#)

Navin Kumar Sah v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3905](#)

Nepa Agency & Co. (P) Ltd. v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3857](#)

New Essel Dispaware (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4139](#)

NICO Extrusions Ltd. v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3863](#)

Nitin Scooter Works v. CCE, (Suvendu Kumar Pati, Member (Judicial)), [2024 SCC OnLine CESTAT 4010](#)

Noratel India Power Components (P) Ltd. v. CCE, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3775](#)

Novatech Projects India (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 148](#)

Om Sai Enterprises v. Commissioner, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4310](#)

Omega Home Decors v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3798](#)

Omega Home Decors v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3799](#)

On-Dot Courier & Cargo Ltd. v. Commissioner of Service Tax, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4199](#)

Opal Fabrics v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3932](#)

Orient Refractories Ltd. v. Commr. of CGST, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4206](#)

Oriental Insurance Co. Ltd. v. CCE, (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4187](#)

P.K. Agarwalla v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4255](#)

Pacific International v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3878](#)

Padinjareparambil Industries v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3875](#)

Pankaj Ispat Ltd. v. CCE, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4194](#)

Paramount Clearing & Shipping Services v. C.C., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3782](#)

Paramount Clearing & Shipping Services v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3792](#)

Parminder Singh Contractor v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4177](#)

Parveen Jain v. Commr. of CGST, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4301](#)

Patanjali Foods Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3936](#)

Patharrows Marketing v. Commr. of Customs, (Binu Tamta, Member (Judicial)), [2024 SCC OnLine CESTAT 3883](#)

Pepsico India Holdings (P) Ltd. v. Commissioner of Service Tax, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4272](#)

Petro Araldite (P) Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3962](#)

Pfizer Healthcare India (P) Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4015](#)

PG Foils Ltd. v. CCE, (Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4214](#)

Pixel Engineering Works v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4303](#)

Pondicherry Coop. Sugar Mills Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4165](#)

Potential Coaching Institute v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4250](#)

Power Gear Ltd. v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3800](#)

Power Inframech (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4224](#)

Pravinbhai K Patel v. CCE, (Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4022](#)

Pravinkumar Baldevji Rajput v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4142](#)

Precision Camshafts Ltd. v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4099](#)

Pricol Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4041](#)

Priority Gold (P) Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3960](#)

Procolor Photographics (P) Ltd. v. Commr. of Customs, (S.S. Garg, Member (Judicial)), [2024 SCC OnLine CESTAT 4222](#)

Provimi Animal Nutrition India (P) Ltd. v. Commr. of Customs, (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 134](#)

PSL Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3923](#)

Punjab National Bank v. Commissioner of Service Tax, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4210](#)

Pushpanjali Construction (P) Ltd. v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4332](#)

R.V. General Trading v. Commr. of Customs, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 135](#)

Raghvendra Singh v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4325](#)

Raj Finoxides (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3985](#)

Raj Jewellery Mall v. Commissioner of Central Tax, (A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 3819](#)

Rajarshi Motors (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4239](#)

Rajasthan Rajya Vidhyut Utpadan Nigam Ltd. v. Commr. of CGST, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3967](#)

Rajasthan SRTC v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4189](#)

Rajesh Lihala v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3788](#)

Rajesh Lihala v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3794](#)

Rajesh Shipping & Clearing Agency v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4154](#)

Rajshree Sugars & Chemicals Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4034](#)

Raju Kumar Gyanchand v. Commr. of Customs, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3853](#)

Rajvinder Singh Bath v. Commr. of Customs, (Ashok Jindal, Member (Judicial), Sanjiv Srivastava, Member (Technical) and S.S. Garg, Member (Judicial)), [2026 SCC OnLine CESTAT 140](#)

Ramco Cements Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4050](#)

Ramco Cements Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3956](#)

Ramesh Associates v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4292](#)

Ravi Associates v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4127](#)

Rawats International (P) Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3986](#)

Ray Enterprises v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 3869](#)

Rebecca Forex (P) Ltd. v. Commr. (CGST), (Sanjiv Srivastava, Member (Technical)), [2026 SCC OnLine CESTAT 158](#)

Reena Chakraborty v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4260](#)

Reliance Cellulose Products Ltd. v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 149](#)

Reliance Industries Ltd. v. Commissioner of Service Tax-II, (Ajay Sharma, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4274](#)

Renardet SA Narsinghpur Project v. Commr. of CGST, (Raju, Member (Technical) and Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4196](#)

RGP Construction v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4289](#)

Rider Glass Industries (P) Ltd. v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3824](#)

Right Resources Corporate Support Services (P) Ltd. v. Commissioner of Service Tax-IV, (Suvendu Kumar Pati, Member (Judicial) and Anil G. Shakkarwar, Member (Technical)), [2024 SCC OnLine CESTAT 4276](#)

Rima Transformers & Conductors (P) Ltd. v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3801](#)

Ritesh Tradefin Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4002](#)

Rithwik Projects Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4150](#)

Ritu Apparels v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3842](#)

Romega Foam (P) Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4049](#)

Royal Sundaram General Insurance Co. Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4161](#)

Rubee Air Freight Ltd. v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3896](#)

Rubexco (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4129](#)

Rungta Agencies (P) Ltd. v. Commr. of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4262](#)

S Kumar Industries Ltd. v. CCE, (Ramesh Nair, Member (Judicial)), [2024 SCC OnLine CESTAT 3928](#)

Sachin Chemicals Agency v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3892](#)

Sagar Cements Ltd. v. Pr. Commissioner of Central Tax, (Somesh Arora, Member (Judicial) and A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 3946](#)

Saha Road Lines (P) Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4229](#)

Sai Consulting Engineers (P) Ltd. v. C.C., (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4133](#)

Saifuddin v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4286](#)

SAIL v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4083](#)

Samid Gupta v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4191](#)

Samrat Constructions v. Commr. of GST & Central Excise, (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 153](#)

Samsung India Electronics (P) Ltd. v. Commr. of Customs, (R. Muralidhar, Member (Judicial)), [2024 SCC OnLine CESTAT 3826](#)

Samsung India Electronics (P) Ltd. v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3825](#)

Sandoz (P) Ltd. v. Commr. of CGST, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4096](#)

Sanghi Industries Ltd. v. C.C., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3779](#)

Sanghvi Forging & Engineering Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4282](#)

Sanjay Marble & Granite v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4201](#)

Sanwaria Agro Oils Ltd. v. CCE, (Raju, Member (Technical) and Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4198](#)

Saumya Mining (P) Ltd. v. Commr. of Service Tax, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4141](#)

Saurav Agarwal v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4081](#)

SBI Business Process Management Service (P) Ltd. v. Commr. of CGST, (S.S. Garg, Member (Judicial)), [2024 SCC OnLine CESTAT 4219](#)

SBI Cards & Payment Service Ltd. v. Commr. of CGST, (S.S. Garg, Member (Judicial)), [2024 SCC OnLine CESTAT 4218](#)

Schneider Electric IT Business India (P) Ltd. v. CCE, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3774](#)

Senior Post Master v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4211](#)

Sequent Scientific Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4013](#)

Sesa Sterlite Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4088](#)

Shailesh H Patel v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4280](#)

Shami Impex v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3912](#)

Shapoorji Pallonji & Co Ltd. v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4053](#)

Sharada Impex v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3866](#)

Sheel Kapoor v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4060](#)

Sherry Network (P) Ltd. v. Commr. of Customs, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3846](#)

Shine Pharmaceuticals Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3920](#)

Shipra Estate Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4343](#)

Shipra Estate Ltd. v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4316](#)

Shiv Ply Boards (P) Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4171](#)

Shiv Shankar Tiwari v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3995](#)

Shivam Products (P) Ltd. v. CCE, (Binu Tamta, Member (Judicial)), [2024 SCC OnLine CESTAT 4058](#)

Shogini Technoarts (P) Ltd. v. Commr. of Customs, (S.K. Mohanty, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4006](#)

Shree Balaji Engicons (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4266](#)

Shree Beharji Polyfab (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3982](#)

Shree Creations v. Commr. of Customs, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4334](#)

Shree Gopinathji Agencies v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4140](#)

Shree Mahuva Pradesh Sahakari Khand Udyog Mandli Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3917](#)

Shree Velu Builders (P) Ltd. v. Commr. (CGST), (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 151](#)

Shreenathji Casting v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4108](#)

Shri Krishna International v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3810](#)

Shubham Trading Co. v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3859](#)

Shyam Ferro Alloys Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4090](#)

Shyam Forgings (P) Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4026](#)

Shyam Spectra (P) Ltd. v. Commissioner of Service Tax, (Dilip Gupta, President and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4182](#)

Siemens Ltd. v. Commr. of CGST, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4017](#)

Simbhaoli Sugars Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial)), [2024 SCC OnLine CESTAT 4062](#)

Simla Gomti Pan Products v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4064](#)

Simplex Extruder (P) Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4091](#)

Sipra Engineers (P) Ltd. v. CCE, (Suvendu Kumar Pati, Member (Judicial)), [2024 SCC OnLine CESTAT 4095](#)

Sirajuddin & Co. (P) Ltd. v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3856](#)

SKG Refractores Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2024 SCC OnLine CESTAT 4020](#)

Sky Lifecare (P) Ltd. v. Commr. of Customs, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3786](#)

SML Isuzu Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3970](#)

South African Airways v. CCE, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4180](#)

South City Projects (Kolkata) Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4223](#)

South Eastern Coalfields Ltd. v. Commr. of CGST, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4178](#)

Sr. Divisional Commercial Manager v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4312](#)

Sreerosh Properties (P) Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4295](#)

SREI Infrastructure Finance Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4259](#)

Sri Mahalakshmi Sago Rice & Oil Mill v. Commr. of Customs, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2026 SCC OnLine CESTAT 146](#)

Sri Mookambigai Constructions India (P) Ltd. v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4164](#)

Sri Rama Vilas Service Ltd. v. Commr. (CGST), (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 152](#)

Srikanta Adhikary v. Commr. of Customs, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3899](#)

Sriram Cables (P) Ltd. v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 3978](#)

Star Carriers v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3830](#)

State v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4267](#)

Sterling Generators (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3939](#)

Sumtotal Systems India (P) Ltd. v. Commissioner of Central Tax, (Somesh Arora, Member (Judicial) and A.K. Jyotishi, Member (Technical)), [2024 SCC OnLine CESTAT 4157](#)

Sun Pharmaceuticals Industries Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3924](#)

Sun Pharmaceuticals Industries Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3931](#)

Sunil International v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 4131](#)

Sunshine Velvet (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4102](#)

Super Construction v. Commr. of CGST, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4118](#)

Suresh Goyal v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3979](#)

Suresh Kumar v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4212](#)

SV Enterprise v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4126](#)

Swala Agency v. Commr. of Customs, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3803](#)

Swapan Chakraborty v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4245](#)

Swastik Ferrotec (P) Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 3996](#)

Swastik Ispat (P) Ltd. v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4004](#)

Swastik Safety Glass (Bangalore) (P) Ltd. v. Commr. of Customs, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3823](#)

Swatch Group India (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3831](#)

Swatch Group India (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3832](#)

Syed Ajmal Pasha v. Commr. of Customs, (R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3811](#)

Tainwala Personal Care Products (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4119](#)

Taj GVK Hotels & Resorts Ltd. v. Commissioner of Service Tax, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4059](#)

Taneja Aerospace & Aviation Ltd. v. Commr. of CGST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4045](#)

Tangedco v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 3881](#)

Tara Exports v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4101](#)

Tata Advanced Systems Ltd. v. CCE, (D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3773](#)

Tata Cumins Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3913](#)

TATA Motors Ltd. v. CCE, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4030](#)

Tata Steel Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4078](#)

Tata Steel Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4304](#)

Technical Associates Ltd. v. CCE, (P.K. Choudhary, Member (Judicial)), [2024 SCC OnLine CESTAT 4069](#)

Tera International v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3833](#)

Tewari Enterprises v. Commr. of CGST, (Rachna Gupta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2024 SCC OnLine CESTAT 4204](#)

Texmaco Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4152](#)

TGV SRAAC Ltd. v. Commr. of Customs, (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 133](#)

Tiong Woon Project Contracting India (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4103](#)

Tommy Hilfiger Arvind Fashion (P) Ltd. v. Commr. of Customs, (Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3820](#)

Transtec Marketing & Consultancy (P) Ltd. v. Commr. of CGST, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4252](#)

Triumph International (India) (P) Ltd. v. Commr. of GST, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4036](#)

Tulsi Logistics (P) Ltd. v. C.C., (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3906](#)

TVS Motor Co. Ltd. v. Commr. of GST & Central Excise, (Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 150](#)

Unichem Laboratories Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4011](#)

Unipearl Alloys v. CCE, (S.S. Garg, Member (Judicial)), [2024 SCC OnLine CESTAT 3981](#)

United Bank of India v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4230](#)

Urmin Products (P) Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and Raju, Member (Technical)), [2024 SCC OnLine CESTAT 3964](#)

V.A. Transport (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4186](#)

Varun Beverages Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4005](#)

Vedanta Aluminium Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4051](#)

Vedanta Aluminium Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2024 SCC OnLine CESTAT 4084](#)

Venkatam Construction Engineers v. Commr. of GST, (Sulekha Beevi C.S., Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2024 SCC OnLine CESTAT 4351](#)

Vidya Herbs (P) Ltd. v. Commr. of Customs, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3802](#)

Vijay Kumar Golechha v. Commr. of CGST, (Ashok Jindal, Member (Judicial)), [2024 SCC OnLine CESTAT 4209](#)

Vijex Vyapaar (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3843](#)

Vikash Enterprises v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4248](#)

Vimal Plast (India) (P) Ltd. v. Commr. of Customs, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 3888](#)

Virajaa Steel & Power Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3953](#)

Vishal Pipes Ltd. v. Commr. of CGST, (Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4065](#)

Vishnu Kumar Agarwala v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4253](#)

Vishwakarma Infrastructures v. Commissioner of Service Tax, (Raju, Member (Technical) and Rachna Gupta, Member (Judicial)), [2024 SCC OnLine CESTAT 4179](#)

Vodafone Idea Ltd. v. Commissioner of Service Tax, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4288](#)

Vodafone Idea Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3837](#)

Vodafone West Ltd. v. Commissioner of Service Tax, (Somesh Arora, Member (Judicial)), [2024 SCC OnLine CESTAT 4121](#)

Volvo India (P) Ltd. v. CCE, (R. Bhagya Devi, Member (Technical)), [2024 SCC OnLine CESTAT 3771](#)

VVF India Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 3919](#)

W.B. Consultancy Organisation Ltd. v. Commissioner of Service Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4156](#)

Walchandnagar Industries Ltd. v. CCE, (S.K. Mohanty, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2024 SCC OnLine CESTAT 4008](#)

Webbing & Belting Factory (P) Ltd. v. CCE, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4075](#)

Welspun Global Brands Ltd. v. CCE, (Ramesh Nair, Member (Judicial) and C.L. Mahar, Member (Technical)), [2024 SCC OnLine CESTAT 4134](#)

Wide Angle Packaging System (P) Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 3984](#)

Wildnet Technologies (P) Ltd. v. Commr. of CGST, (P.K. Choudhary, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2024 SCC OnLine CESTAT 4323](#)

Wipro Ltd. v. CCE, (P.A. Augustian, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2024 SCC OnLine CESTAT 3851](#)

Xaviers Institute of Management v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2024 SCC OnLine CESTAT 4233](#)

Income Tax Appellate Tribunal [46]

Babaji Udyog v. CIT, (Mahavir Singh, (Vice President) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 597](#)

BG Steel (P) Ltd. v. CIT, (Mahavir Singh, (Vice President) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 574](#)

Bharat Sevashram Sangha v. CIT, (**Pawan Singh**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 581](#)

BMW Industries Ltd. v. CIT, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 558](#)

Centre for General Education Society v. CIT, (**Mahavir Singh**, (Vice President) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 587](#)

CIT v. Bherulal Chunnilal Jain, (Om Prakash Kant, (Accountant Member) and **Kavitha Rajagopal**, Member (Judicial)), [2026 SCC OnLine ITAT 593](#)

CIT v. ICICI Foundation for Inclusive Growth, (Manu Kumar Giri, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), 2026 SCC OnLine ITAT 585

CIT v. M.S. Joyson Anand-Abhishek Safety Systems (P) Ltd., (Manu Kumar Giri, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), 2026 SCC OnLine ITAT 584

CIT v. Novartis Healthcare (P) Ltd., (Pawan Singh, Member (Judicial) and Arun Khodpia, (Accountant Member)), 2026 SCC OnLine ITAT 582

CIT v. Rama Devi Tummala, (Vijay Pal Rao, (Vice President) and Madhusudan Sawdia, (Accountant Member)), 2025 SCC OnLine ITAT 18873

CIT v. Supreme Mega Construction LLP, (Om Prakash Kant, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), 2026 SCC OnLine ITAT 559

Dyansawandhani Gramin Bigarshati Sahakari Patasanshata Maryadit v. Assessing Officer, (Dr. Manish Borad, (Accountant Member)), 2026 SCC OnLine ITAT 589

Goldmohur Design & Apparel Park Ltd. v. CIT, (Saktijit Dey, (Vice President) and Jagadish, (Accountant Member)), 2026 SCC OnLine ITAT 566

J&J Pharma Tech (P) Ltd. v. Aaykar Bhavan, (Sandeep Gosain, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), 2026 SCC OnLine ITAT 565

Kapila Mahendra Patel v. CIT, (Siddhartha Nautiyal, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), 2026 SCC OnLine ITAT 569

M. Shashikant & Co. v. CIT, (Amit Shukla, Member (Judicial) and Arun Khodpia, (Accountant Member)), 2026 SCC OnLine ITAT 596

M.D. Gupta Developers (P) Ltd. v. CIT, (Madhumita Roy, Member (Judicial) and Naveen Chandra, (Accountant Member)), 2026 SCC OnLine ITAT 571

Mahesh Nathalal Thakkar v. CIT, (Amit Shukla, Member (Judicial) and Arun Khodpia, (Accountant Member)), 2026 SCC OnLine ITAT 563

Manish Bhavanji Bheda v. CIT, (Vikram Singh Yadav, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), 2026 SCC OnLine ITAT 580

Millenium Vinimay (P) Ltd. v. CIT, (S. Rifaur Rahman, (Accountant Member) and Madhumita Roy, Member (Judicial)), 2024 SCC OnLine ITAT 12995

Monisha Dhawan v. CIT, (Madhumita Roy, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), 2026 SCC OnLine ITAT 592

Nimbus Commercial (P) Ltd. v. CIT, (Siddhartha Nautiyal, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), 2026 SCC OnLine ITAT 583

Nitin Kaler v. CIT, (Mahavir Singh, (Vice President) and Renu Jauhri, (Accountant Member)), 2026 SCC OnLine ITAT 570

R.N. Khemka Enterprises (P) Ltd. v. CIT, (Madhumita Roy, Member (Judicial) and Amitabh Shukla, (Accountant Member)), 2026 SCC OnLine ITAT 572

Rajasthani Jain Shwetambar Sangh (Poorva Vibhag) v. CIT, (Dr. Manish Borad, (Accountant Member) and Astha Chandra, Member (Judicial)), 2026 SCC OnLine ITAT 586

Rajesh Gupta v. CIT, (Satbeer Singh Godara, Member (Judicial) and Amitabh Shukla, (Accountant Member)), 2026 SCC OnLine ITAT 594

RAS Lifesciences (P) Ltd. v. CIT, (Vijay Pal Rao, (Vice President) and Madhusudan Sawdia, (Accountant Member)), 2025 SCC OnLine ITAT 18872

Relangi Lakshmi Sarada v. CIT, (Vijay Pal Rao, (Vice President) and Madhusudan Sawdia, (Accountant Member)), 2025 SCC OnLine ITAT 18875

Reshma Harbakhsh Singh v. CIT, (Mahavir Singh, (Vice President) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 576](#)

Rikhabchand Vachraj Mehta v. CIT, (**Vikram Singh Yadav**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 578](#)

Rishiraj Hitendra Bhandari v. CIT, (**Vikram Singh Yadav**, (Accountant Member) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 577](#)

Sabbirbhai Abdeali Gangardiwala v. CIT, (Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 561](#)

Sasi Kiran Sunkara v. CIT, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2025 SCC OnLine ITAT 18874](#)

Shree Vagad Visha Oswal Chovisi Mahajan Charitable v. CIT, (**Saktijit Dey**, (Vice President) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 595](#)

Shree Yogeshwar Coop. Credit Soc. Ltd. v. CIT, (Siddhartha Nautiyal, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 568](#)

Siddhartha Lal Trust v. CIT, (Mahavir Singh, (Vice President) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 573](#)

Sree Lakshmi Gayatri Hospitals (P) Ltd. v. CIT, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18876](#)

STIC Travels (P) Ltd. v. CIT, (Satbeer Singh Godara, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 598](#)

Surajmal Mistry Foundation v. CIT, (**Anikesh Banerjee**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 560](#)

Swastivishwa Behavioral & Social Sciences Institute Foundation v. CIT, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 588](#)

Sweetyben Ankitkumar Shah v. CIT, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 567](#)

Tarang Infra Projects Ltd. v. CIT, (**Madhumita Roy**, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 590](#)

True Sparrow Systems (P) Ltd. v. CIT, (**Annapurna Gupta**, (Accountant Member) and T.R. Senthil Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 562](#)

Veer Kunwar Singh Foundation v. CIT, (Mahavir Singh, (Vice President) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 575](#)

Vivek Arora v. CIT, (Mahavir Singh, (Vice President) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 591](#)

Windston Springs (P) Ltd. v. CIT, (Saktijit Dey, (Vice President) and **Jagadish**, (Accountant Member)), [2026 SCC OnLine ITAT 564](#)

National Company Law Tribunal [55]

Aditya Bhatnagar v. Bank of Baroda, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 316](#)

Akshay Kumar Pathak v. Sun Vally Diabetic Care & Research Center (P) Ltd., (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 319](#)

Amarnath (Dr) v. Roentgen Scans World (P) Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2026 SCC OnLine NCLT 307](#)

Asim Kumar Chatterjee v. Sareswar Cold Storage (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 292](#)

Batot Hydro Power Ltd., In re, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 308](#)

Bhartia Bright & Seamless Steels Ltd., In re, (Cheekati Radha Krishna, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 287](#)

Bio Treasure Overseas v. Mangesh Vitthal Kekre, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 314](#)

BREP Asia SBS Holding NQ Co. IV Ltd. v. Embassy Commercial Projects (P) Ltd., (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 300](#)

Corpn. Bank v. Mutiwal Pulp & Board Mills (P) Ltd., (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 280](#)

CTO v. Mohd. Raees Sheikh, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 329](#)

Dakshin Trades & Commerce (P) Ltd., In re, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 277](#)

Devendra Jain v. Bhaskar Prakashan (P) Ltd., (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 315](#)

Endurance Digital Domain Technology (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 304](#)

EPFO v. Agrifriend Ventures LLP, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 313](#)

Farooq Ali Khan v. Alok Kailash Saksena, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 318](#)

Ghodawat Agro (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 290](#)

Girish Luthra v. Cosmos Infra Engineering (India) (P) Ltd., (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 281](#)

Gland Chemicals (P) Ltd., In re, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 306](#)

Hexagon Nutrition (Exports) (P) Ltd., In re, (Mohan Prasad Tiwari, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 297](#)

Hiten Ratilal Abhani, In re, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 317](#)

Horizon Innovations (P) Ltd., In re, (Mohan Prasad Tiwari, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 296](#)

Kelin Lefin (P) Ltd., In re, (Cheekati Radha Krishna, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 286](#)

Keshav Datt Shreedhar v. Shri Chamunda Laboratories & Projects (P) Ltd., (Ramalingam Sudhakar, President and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 310](#)

Khandelwal Finstock (P) Ltd., In re, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 285](#)

Khyati Finvest (P) Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Cmde Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 302](#)

Krithika Subramanian v. Indian Bank, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramanian, Member (Technical)), [2026 SCC OnLine NCLT 291](#)

Mac Charles (India) Ltd., In re, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 301](#)

Mahindra & Mahindra Financial Services Ltd. v. Stan Autos (P) Ltd., (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 282](#)

Maxim Infrastructure & Real Estate (P) Ltd. v. CIT, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 325](#)

MoEngage India (P) Ltd. v. MoEngage Inc., (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 294](#)

Mudaliar & Sons Hotels (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 309](#)

Neelam Securities (P) Ltd., In re, (Cheekati Radha Krishna, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 288](#)

Omkara Asset Reconstruction (P) Ltd. v. Amit Pareek, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 326](#)

Omkara Asset Reconstruction (P) Ltd. v. National Plywood Industries Ltd., (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 324](#)

Oriental Bank of Commerce v. Piyush Colonisers Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2026 SCC OnLine NCLT 328](#)

Papan Das v. Earthenly (P) Ltd., (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 320](#)

Power Finance Corp. v. M. Seetaram, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 311](#)

Prakash Flexibles (P) Ltd. v. Jhaveri Flexco India (P) Ltd., (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2026 SCC OnLine NCLT 293](#)

Pravin R. Navandar v. Sagar Sharma, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 303](#)

Punjab National Bank v. Shree Sai Prakash Alloys (P) Ltd., (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 323](#)

Punjab National Bank v. Shree Sai Rolling Mills India Ltd., (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 321](#)

Punjab National Bank v. Shree Sai Smelters India Ltd., (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 322](#)

Pushpa Goyal, In re, (Bachu Venkat Balarama Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 279](#)

SBI v. Barasat - Krishnagar Expressways Ltd., (Charan Singh, Member (Technical) and Venkata Ramakrishna Badarinath Nandula, Member (Judicial)), [2024 SCC OnLine NCLT 13400](#)

SBI v. Mastana Foods (P) Ltd., (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 283](#)

SBI v. Metenere Ltd., (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 276](#)

SBI v. Sanjay Gupta, (Ramalingam Sudhakar, President and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 327](#)

Shanti G.D. Ispat & Power (P) Ltd. v. Dhiren Shantilal Shah, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 278](#)

Shri Khemisati Exims (P) Ltd., In re, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 298](#)

Sun Pharmaceutical Industries Ltd., In re, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 284](#)

Sundaram Mahadeo Autoworld (P) Ltd. v. SBI, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 312](#)

UIB Insurance Brokers (India) (P) Ltd. v. Edme Insurance Brokers Limited (P) Ltd., (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 305](#)

Vasudev Garg v. Embassy Commercial Projects (Whitefield) (P) Ltd., (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 299](#)

Yeast Developers (P) Ltd., In re, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 289](#)

ZF Rane Automotive India (P) Ltd., In re, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2026 SCC OnLine NCLT 295](#)

Securities Appellate Tribunal [3]

Bhavin Shah v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2026 SCC OnLine SAT 21](#)

Bombay Dyeing & Manufacturing Co. Ltd. v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2026 SCC OnLine SAT 20](#)

Sukhraj Kaur Rajbans v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2026 SCC OnLine SAT 22](#)

Central Rules [3]

Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Amendment Order, 2026

Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2026

SEBI (Listing Obligations and Disclosure Requirements) (Amendment) Regulations, 2026

Central Notifications [6]

Ministry of Finance [8/2026-Cust (NT)]

Ministry of External Affairs [Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Amendment Order, 2026 Noti. No. S.O. 361(E)]

Ministry of Health and Family Welfare [Noti. No. G.S.R. 51(E)]

Ministry of Personnel Public Grievances and Pensions [Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2026 Noti. No. G.S.R. 43(E)]

Ministry of Shipping [Noti. No. G.S.R. 58(E)]

Securities and Exchange Board of India [SEBI/NRO-GN/2026/295 [SEBI (Listing Obligations and Disclosure Requirements) (Amendment) Regulations, 2026]]

State Rules [1]

Jammu and Kashmir Brick Kilns (Regulation) Rules, 2011

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

- LinkedIn - <https://in.linkedin.com/company/scconline>
- Instagram - https://www.instagram.com/scctimes_/
- Twitter - <https://twitter.com/scconline>
- YouTube - <https://www.youtube.com/user/thescconline>
- Facebook - <https://www.facebook.com/scc.online>

